Annexure-7

Name of the corporate debtor:BODHTREE CONSULTING LIMITED Date of commencement of CIRP : 20/02/2023; List of creditors as on:22/06/2023

List of operational creditors (Government dues)

(Amount in ₹)

Sl.No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that May be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount Covered by Security Interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Employees State Insurance Corp	08-03-2023	1,007.00	1,007.00	Unsecured	No	No	No	NA	NA	NA	NA	NA	Nil
2	Dy Commissioner IT Circle I	02-03-2023	5,18,30,100.00	5,18,30,100.00	Unsecured	No	No	No	NA	NA	NA	NA	NA	Nil
3	BSE Limited	24-03-2023	88,500.00	88,500.00	Unsecured	No	No	No	NA	NA	NA	NA	NA	Nil
4	Asst commissioner of Central Tax - GST	16-05-2023	15,15,33,842.00	15,15,33,842.00	Unsecured	No	No	No	NA	NA	NA	NA	NA	Nil
	TOTAL		**20,34,53,449.00**	**20,34,53,449.00**	-		-	-	-	-	-	-	-	-